

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 19th day of **September, 2018**

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/00717/2015

Ankur Lal, Son of Narendra Kumar, Resident of 232 Nagla Battu Christian Colony, District Meerut..

Applicant.

By Advocate –Shri A.P. Mishra

V E R S U S

1. Union of India through Controller General of Defense Account Ulan Batar Road, Palam, New Delhi Cantt- 110010.
2. Controller of Defense Account (Funds) Meerut Cantt – 250001, Through its Assistant Controller (Administration).

..... Respondents

By Advocate : V.C. Mishra

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

List revised. None present for the parties.

2. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/